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THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) : (a) The Adviser, Civil Aviation, Haryana, requested DGCA in May 1971 to depute an officer to inspect a site near village Majri on Pinjore-Nalagarh Road, for construction of a civil aerodrome at the State Government's cost, to meet the requirements of Chandigarh as well as the Morni hills which is an area being developed by the Haryana Government for attracting tourists. The DGCA has called for a plan of the site and certain other documents from the Adviser, Civil Aviation, Haryana.

(b) No, Sir.

(c) to (c). Does not arise.

Preservation of heritage of Mahatma Gandhi, Pandit Jawaharlal Nehru and Netaji Subhas Chandra Bose

3786 : **SHRI SAMAR GUHA :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the steps taken by his Ministry to preserve the heritage of Mahatma Gandhi and Pandit Jawaharlal Nehru and show honour to their contributions to the country ,

(b) the quantum of expenditure incurred for the implementation of such steps ; and

(c) the nature and extent of expenditure incurred for the same purpose in honour of Netaji Subhas Chandra Bose ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND MINISTER OF DEPARTMENT OF CULTURE (SHRI SIDDHARTH SHANKAR RAY) : (a) to (c). The information is being collected.

Evasion of Income Tax by Film Stars

3787. **SHRI PRABODH CHANDRA :** Will the Minister of FINANCE be pleased to state :

(a) whether many film stars accept much more than the amount shown in their contracts and thereby evade payment of income-tax on such amounts ; and

(b) if so, the steps Government have taken to stop the practice of accepting black money ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). A number of instances of the receipt of black money by film stars have come to the notice of the Government. Wherever circumstances justify searches are undertaken to unearth the receipt of black money by film stars. Apart from the above, the Government has appointed the Direct Taxes Enquiry Committee to go into the larger question of circulation of black money, An interim report has been submitted by the Committee, which is under the consideration of the Government.

Cultivation of Opium in Shahjahanpur (U. P.)

3788. **SHRI JITENDRA PRASAD :** Will the Minister of FINANCE be pleased to state :

(a) whether Shahjahanpur in Uttar Pradesh was an opium growing area ,

(b) if so, the reasons for stopping the cultivation of opium in that District ;

(c) whether there is any proposal under consideration of Government to survey the area again and declare it fit for opium cultivation ; and

(d) what are the conditions for declaring a particular area fit for opium cultivation ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir. Shahjahanpur in Uttar Pradesh was an opium growing area till 30th September, 1969.

(b) Cultivation of opium poppy was stopped in Shahjahanpur district in consultation with the Government of Uttar Pradesh with effect from 1st October, 1969 mainly due to the reasons given below :—

(i) the average yield of opium tendered by the farmers was low as compared to other areas ; and

(ii) the cultivation of opium poppy was sparse and it was administratively diffi-

cult to exercise effective control over production and smuggling of opium.

(c) There is a proposal under consideration of the Government to make a general survey of the traditional poppy growing areas where poppy had been cultivated in the past and also in new areas adjoining present poppy growing areas for securing more acreage under poppy cultivation during the next (1971-72) crop season.

(d) For declaring a particular area suitable for opium cultivation, some of the important factors which are taken into account are :—

- (i) the area is a traditional poppy growing area ;
- (ii) it is compact and contiguous ;
- (iii) soil is fertile and suitable for poppy cultivation ; and
- (iv) proper irrigation facilities are available and general climatic conditions are suitable.

Expansion of Currency in Circulation

3789. SHRI BIRENDRA SINGH RAO :
SHRI N. SHIVAPPA :

Will the Minister of FINANCE be pleased to state :

(a) whether Indian currency in circulation has been expanded by Rs. 363.7 crores to Rs. 4200 crores by the year 1969-70 ;

(b) whether this expansion is larger than the expansion of Rs. 325 crores in the previous year ;

(c) whether the increase in notes circulation is substantially larger, than in the preceding year while that in rupee coins was smaller ; and

(d) if so, the reasons thereof and steps taken or proposed to be taken by Government in this regard ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). The currency with the public expanded only by Rs. 328 crores during 1969-70 and stood at Rs. 4010 crores as on the last Friday of March, 1970. The corresponding expansion in the preceding year was Rs. 306 crores.

(c) Notes in circulation increased by Rs. 345 crores during 1969-70 as against an increase of Rs. 303 crores recorded in the preceding year.

The increase in rupee coins in circulation (including Mahatma Gandhi Centenary Commemorative coins) was however, smaller at Rs. 11 crores as against Rs. 23 crores witnessed in the preceding year.

(d) The currency expansion has taken place in order to meet the requirements of growth in national output, the diversification of the industrial structure and the increased monetisation of the economy. A major objective of fiscal and monetary policy is to ensure that monetary expansion of which currency expansion is the principal component, is kept within limit set by the growth of national output and increased requirements emanating from monetisation of the economy.

Jamair Airlines

3790. SHRI BIRENDER SINGH RAO :
Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names and addresses of the proprietors of M/s. Jamair Airlines ;

(b) the date of licence to fly aeroplanes issued to the company ; and

(c) the number and names of the routes on which this company is operating its flights ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) :

(a) Jamair is a private limited company. The names and addresses of its Directors are as follows :

1. Shri C. L. Chandak — 2, Camac Street, Calcutta.
2. Shri J. B. Muff — do.
3. Shri P. R. Chandak — do.
4. Shri G. N. Chandak — do.
5. Shri B. R. Chopra — 402, Akash Deep, Barakhamba Road, New Delhi.

(b) A non-scheduled permit, effective from 1st January 1959, was issued to Jamair on 31st